

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

OA No.3/92.

Dt. of Order:8-1-92.

Md.Ziaullah Khan

...Applicant

Vs.

1. The Senior Superintendent of Post Offices,
Hyderabad South East Division, Hyderabad.

2. The Director of Postal Services, Hyderabad
City Region, Hyderabad.

...Respondents

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Counsel for the Applicant : Shri S.Ramakrishna Rao

Counsel for the Respondents : Shri N.V.Ramana, ~~All Case~~

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CORAM:

THE HON'BLE SHRI R.BALASUBRAMANIAN : MEMBER (A)

THE HON'BLE SHRI T.CHANDRASEKHAR REDDY : MEMBER (J)

(Order of the Division Bench passed by
Hon'ble Shri T.C.Reddy, Member (J)).

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We have heard Shri S.Ramakrishna Rao, learned counsel for the applicant and Shri N.V.Ramana, learned counsel for the Respondents. This application is filed by the applicant to direct the 1st Respondent to allow the applicant to cross the efficiency bar with effect from 1-6-1988 with all consequential benefits. The facts averred in the Original Application would disclose that the applicant herein had submitted representation on 11-8-1988 and another on 15-1-1991 followed by another representation dt.15-10-91. The Respondents do not appear to have decided any of the representations preferred by the applicant. Hence we are of the opinion that it would

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be just and fair to dispose of this O.A. by giving proper directions to the Respondents.

2. In the result we direct the Respondents to finally dispose of the representations dt. 11-8-88, 15-1-91 and 15-10-91 within two months from the date of receipt of this order. If the applicant continues to be aggrieved by the decision of the Respondents, he would be at liberty to approach this Tribunal afresh.. With the above directions we dispose-of the O.A. at the admission stage itself with no order as to costs.

R.Balasubramanian

(R.BALASUBRAMANIAN)
Member (A)

T.Chandrasekhar Reddy

(T.CHANDRASEKHAR REDDY)
Member (J)

Dictated in Open Court

Dated: 8th January, 1992.

Deputy Registrar (Judl.)

Copy to:-

1. The Senior Superintendent of Post Offices, Hyderabad South East Division, Hyderabad.
2. The Director of Postal Services, Hyderabad City Region, Hyderabad.
3. One copy to Shri. S. Rama Krishna Rao, Advocate, 1-10-29, Ashoknagar, Hyderabad-20.
4. One copy to Shri. N.V. Ramana, Addl. CGSC, C.A.T. Hyd-bad.
5. One spare copy.

Rsm/-

17/1/92

O.A. 3/92

TYPED BY

COMPARED BY

CHECKED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR.

:V.C

AND

THE HON'BLE MR.

M(J)

AND

THE HON'BLE MR. R. BALASUBRAMANIAN M(A)

AND

THE HON'BLE MR. T. Chandra Sekhar Reddy M(J)

DATED: 4/1/1992

ORDER/JUDGMENT:

M.A./R.A./C.A. No.

O.A. No.

3/92

P.A. No.:

Admitted and Interim directions

Issued.

Allowed.

Disposed of with directions

Dismissed.

Dismissed as withdrawn.

Dismissed for Default.

M.A. Ordered/Rejected

NO order as to costs

